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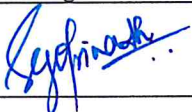
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CANo.23/252/HDB/2018
NAME OF THE COMPANY	Saygreen Infrastructures Pvt Registrar of Companies, Hyderabad
NAME OF THE PETITIONER(S)	Biyyala Dayakar Rao & (3) Others
NAME OF THE RESPONDENT(S)	Saygreen Infrastructures Pvt Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
GOPINATH SUREY	PRACTISING COMPANY SECRETARY	gopinath_surey@yahoo.com	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Mr.Gopinath Surey, learned counsel for the Petitioner. Requested two weeks to file their affidavits .

Post the case on 06.02.2018 for orders.



Member (Tech)

pavani



Member (Judl)